



\$~36

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(COMM) 879/2023 & I.As. 1951/2024, 2983/2024**

M/S SHREE VALLABH METALS Plaintiff

Through: Mr. Amit Jain, Advocate.

versus

PAPPU FARISHTA SOLE PROPRIETOR OF M/S PAPPU FARISHTA Defendant

Through: Mr. Sachin Gupta, Advocate.

CORAM:

HON'BLE MR. JUSTICE SANJEEV NARULA

ORDER

%

09.05.2024

1. Hon'ble Judge is on leave today.
2. Re-notify on 22nd August, 2024.

BY ORDER

(COURT MASTER)

MAY 9, 2024

as